

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 360 of 2019**

**IN THE MATTER OF:**

**Radha Mohan Khandelwal**

**...Appellant**

**Vs.**

**Rajdhani Trading Company Pvt. Ltd. & Anr.**

**...Respondents**

**Present: For Appellant: - None**

**For Respondents: -None**

**O R D E R**

**18.04.2019—** In spite of the repeated calls, nobody appears for the Appellant. The appeal is dismissed for non-prosecution.

(Justice S.J. Mukhopadhaya)  
Chairperson

Ar/g